

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**13TH FINANCE COMMISSION - SPECIAL MAGISTRATE COURTS -
Transfers and Postings of certain Special Magistrates - ORDERS -
ISSUED.**

ROC.NO.609/2016-B.SPL.

NOTIFICATION NO.178-B.SPL.

DATED:27.01.2016.

The High Court is pleased to make the following Transfers and Postings:-

The Retired Judicial Officers working in Special Magistrate Courts mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further the respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri J.Sambashiv, VII Special Magistrate, Erramanzil, Hyderabad	I Special Magistrate, Malkajgiri, Rangareddy District.	VI Special Magistrate, Erramanzil, Hyderabad	II Special Magistrate, Malkajgiri, Rangareddy District.
2.	Sri G.Jayasimha Rao IV Special Magistrate, Kukatpally at Miyapur, Rangareddy District.	Special Magistrate, Ibrahimpattam, Rangareddy District.	III Special Magistrate, Kukatpally at Miyapur, Rangareddy District.	IV Special Metropolitan Magistrate, Hathinapuram, Rangaeddy District.

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

This Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


27.11.16

REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information).
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website).
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Prl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
10. The Metropolitan Sessions Judge, Hyderabad.
11. The VII Special Magistrate, Erramanzil, Hyderabad.
12. The I Special Magistrate, Malkajgiri, Rangareddy District.
13. The VI Special Magistrate, Erramanzil, Hyderabad.
14. The II Special Magistrate, Malkajgiri, Rangareddy District.
15. The IV Special Magistrate, Kukatpally at Miyapur, Rangareddy District.
16. The I Special Magistrate, L.B.Nagar at Hasthinapuram, Rangareddy District.
17. The III Special Magistrate, Kukatpally at Miyapur, Rangareddy District.
18. The II Special Magistrate, L.B.Nagar at Hasthinapuram, Rangareddy District.
19. The Pay and Accounts Officer, Hyderabad.

20. The District Treasury Officer, Rangareddy District.
21. The Sub Treasury Officer, Miyapur, Malkajgiri, L.B.Nagar, and Ibrahimpatnam, Rangareddy District.

22. **THE SECTION OFFICERS:-**

- (a) B.Section; (b) Computer Section; (c) D-I Budget;
- (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell;
- (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.